

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 37/2022

THE STATE OF UTTAR PRADESH

APPELLANT(S)

VERSUS

JAI DUTT & ANR.

RESPONDENT(S)

WITH

DIARY NO(S). 30499/2024 (II)
FOR INTERIM BAIL ON IA 244533/2025
IA NO. 244533/2025 - INTERIM BAIL

Date : 18-05-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Tavleen Singh, Adv.
Mrs. Vallabhi Shukla, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Joginder Mann, Adv.
Mr. Narendra Kumar, Adv.
Mr. Abhishek Kishor, Adv.
Mr. Bimlesh Kumar Singh, AOR
Mr. Rohit Kumar, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.

For Respondent(s) :

Mr. Rana Mukherjee, Sr. Adv.
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Mr. Ankit Kumar Shiv, Adv.

Mr. Neeraj Kumar, Adv.
Mr. Bimlesh Kumar Singh, AOR
Mr. Rohit Kumar, Adv.

Mr. Raghunatha Sethupathy B, AOR
Mr. Shah Rukh Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA NO.244533/2025 IN R.P. CRL DIARY NO. 30499/2024:

This application shall be considered at the time of
hearing of the Review Petition.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)